

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 15502/2017

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DEEPAK KUMAR SINGH & ORS.

Respondent(s)

WITH

SLP(C) No. 33376/2017 (FOR ADMISSION and I.R.)

C.A. No. 765/2018

Date : 07-05-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s) Mr. Rakesh Uttamchandra Upadhyay, AOR
Ms. Aarti Upadhyay, Adv.
Mr. Amar Deep Sharma, Adv.

For Respondent(s) Ms. Karuna Nundy, Adv.
Mr. Anivesh Bharadwaj, Adv.
Ms. Aparna Bhat, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant-Authority states
that copies of the connected matters be supplied to the
learned counsel for the respondents within two days.

Counter affidavit be filed within two weeks and
rejoinder affidavit be filed within two weeks thereafter.

List these matters after four weeks.

(ANITA MALHOTRA)
COURT MASTER

(RAJINDER KAUR)
COURT MASTER

